

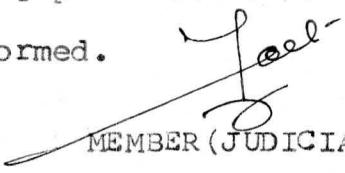
NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 8.3.2003

Heard Shri P.K.Padhi, Advocate for the Applicant and Shri A.K.Bose, Sr.Standing Counsel for the Respondents. Shri Padhi has filed a Memo stating that he does not want to press this O.A. In view of this, the O.A. is disposed of for not being pressed. No costs.

Parties be informed.


MEMBER (JUDICIAL)

Copy of order may be sent to all parties by post or copy of order and may be served to Council in batches

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22.3.03


S.O.J.